

(Figure in Million Tonnes)					
Type/Quality	Depth (in Mtrs.)	Proved	Indicated	Inferred (Exploration)	TOTAL
Raniganj					
Medium Coking	0-1200	550.42	0.00	0.00	550.42
Semi Coking	0-1200	188.05	432.49	168.23	788.77
Non-Coking	0-1200	12549.84	6868.22	3845.18	23263.24
Bajora					
Non-Coking	0-1200	114.27	0.00	0.00	114.27
Bhirbhum					
Non-Coking	0-1200	0.00	5721.44	864.57	6586.01
Darjeeling					
Non-Coking	0.300	0.00	0.00	15.00	15.00
TOTAL West Bengal	0-1200	13402.58	13022.15	4892.98	31317.71

(d) Major part of leasehold areas of ECL and a small part of BCCL command area are in the State of West Bengal. CIL (ECL/BCCL) has taken the following steps to improve coal production in the State of West Bengal.

- Increasing exploration capacity through induction of modern equipment and outsourcing.
- Formulation of projects keeping in view the global trends and technology.
- A study for “Introduction of technology and Modernization of the mines of CIL” has been initiated to enhance production and safety in mines.
- Enhancing production from existing mines through expansion of projects/mines. Besides the above, CIL has taken following steps to increase coal production from its existing mines:
 - Introduction of mechanization and modernization wherever feasible.
 - Efforts for obtaining EC/FC within the schedule time-frame for new projects.
 - Efforts to pursue the State Government agencies to acquire land for identified and expansion projects.

Establishment of higher educational institutions in Andhra Pradesh

*369. SHRI JESUDASU SEELAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Andhra Pradesh Reorganisation Act, 2014 provides for establishment of IIT, NIT, IISER, Central University, Tribal University, etc., in the residuary State of Andhra Pradesh;

(b) if so, the measures taken by Government to establish each of these institutions;

(c) the schedule for establishment of these institutions; and

(d) the role and other responsibilities of Andhra Pradesh Government in establishing these institutions and the status thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir.

(b) The Central Government has requested the Planning Commission to make budgetary provision for establishing an Indian Institute of Technology (IIT), a National Institute of Technology (NIT), an Indian Institute of Science Education and Research (IISER), a Central University (CU), an Indian Institute of Management (IIM) and a Tribal University (TU) in 12th Five Year Plan. The Central Government has also requested the Government of Andhra Pradesh to provide suitable land for establishing these institutions. On receipt of the details of land a Site Selection Committee shall assess suitability of the land. After site selection for each institute, a Detailed Project Report separately for each institute with cost estimates shall be prepared for approval of the Expenditure Finance Committee and the Cabinet.

(c) Establishment of these institutions will be spread over the 12th and 13th Five Year Plan period.

(d) The responsibility of Andhra Pradesh Government shall be to provide free of cost and free from all encumbrances suitable land for each institute, well connected with road, rail and air network. The Government of Andhra Pradesh shall also be responsible for providing temporary campus till completion of construction of the permanent campus. The Government of Andhra Pradesh is yet to indicate the exact site(s) where they propose to set up these institutes.

External review of Central Universities

*370. PROF. MRINAL MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a requirement of periodic external review of the academic and fiscal performance of Central Universities;

(b) if so, whether these requirements are adhered to by these universities; and

(c) if not, the steps Government and the University Grants Commission (UGC) have taken or propose to take in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The UGC (Mandatory Assessment and Accreditation of Higher Educational Institutions) Regulation, 2012, *inter-alia*, requires every higher